

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:5896
ANSWERED ON:30.04.2010
DISTRIBUTION OF POWER FROM MEGA POWER PLANTS
Rao Shri Nama Nageswara

Will the Minister of POWER be pleased to state:

- (a) whether the Government has formulated any guidelines about the distribution of power generated by mega power plants that are set up in the country;
- (b) if so, the details thereof;
- (c) whether the State in which the power plant is situated would be getting a major share of the power generated by these plants and the remaining share is to be provided to the other States;
- (d) if so, the details thereof;
- (e) whether the Government has finalized any power sharing ratio amongst the various stakeholders; and
- (f) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER(SHRI BHARATSINH SOLANKI)

(a) to (f) : As per the extant Mega Power Policy, a developer can sell power from a mega power project to any State(s), provided that power supply is tied up with the distribution companies/utilities through long term Power Purchase Agreements (PPAs) in accordance with the National Electricity Policy 2005 and Tariff Policy 2006.As regards, power from central generating stations (mega or non-mega), it is generally allocated in accordance with the extant guidelines, whose details are annexed.